

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **06.09.2022** (TUESDAY)  
CHENNAI BENCH (VIRTUAL MODE)

**10.30AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)**

**For Admission (Fresh Cases)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(Ins) No 331/2022 & IA No 739,740/2022	PP Bafna Ventures Private Limited Vs Punjab national bank&anr <b>WITH</b>	Kaushik Ramaswamy	
2.	Comp App (AT)(Ins)No 332/2022 & IA No 741,742/2022	P P Bafna Ventures Pvt Ltd Vs Kotha Venkata Rao	Kaushik Ramaswamy	
3.	Comp App (AT) No 56/2022 & IA No 640/2022	Eldorado Avenues Pvt Ltd Vs Rege Engredea Pvt Ltd	Y.Suryanarayana	

**Part Heard**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT)(INS) No.230/2021	Sakthi International Pvt Ltd Vs Pandi Devi Oil Pvt. Ltd.	Ms. Annapoorani, Mr. Thriyambak J Kannan	Mr. Surendran Mr. Pradeep Dahiya

**For Hearing**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
5.	TA No.11/2021 (Comp App (AT) No.108 /2020)	VamsidharMaddipatla&Anr Vs Teckbond Laboratories P Ltd &Ors.	R.V. Yogesh Snigdha Singh	Abhijit Sinha &AdhithyaSukula – R1, R3 & R6 Kailash Jaiswal – R2, R4 & R5

**For Admission (After notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH)(Ins) No. 91/2022	Expo Freight Pvt. Ltd. Vs SripathamVenkatasubramaniam Ramkumar	S.R.Raghunathan Preethi S.ArusuMathanki M	
7.	CompApp (AT) (CH)(INS) No.282 of 2021 IA NO 605, 606 of 2021	Yashica Electronics Pvt Ltd Vs S Kamaraj	K.M. Anand R. Arivolisudar	Ramakrishnan Sadasivan
8.	TA No. 69/2021(Comp APP(AT)(Ins) No. 209/2020)	Pativandla Srinivas Babu V Jayasiddhi Ganesh Enterprises P Ltd &anr	Snehil Sonam Gautam Singh Anguru Narayana Rao Jana Narayana	R1 Served on 27/09/2021 Varun Srinivasan R2

			Vigneshwaran Change of Vakalat Filed (Consent to be Furnished)	
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**For Hearing**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT)(CH)(Ins) No. 112/2021& IA No. 208/2021	Trisul Chemicals Vs Hindustan News Print Ltd &anr <b>With</b>	Sandeep Gopalakrishnan	ShivshankarR.Panicker R1 Vipin Warrior P V Vinod R2
10.	Comp App (AT)(CH)(Ins) No. 113/2021& IA No. 209/2021	Ahamed Kabeer Vs Hindustan News Print Ltd &anr <b>With</b>	Sandeep Gopalakrishnan	ShivshankarR.Panicker R1 Vipin Warrior P V Vinod R2
11.	Comp App (AT)(CH)(Ins) No. 114/2021& IA No. 210/2021	Thangaraja S Vs Hindustan News Print Ltd &anr <b>With</b>	Sandeep Gopalakrishnan	ShivshankarR.Panicker R1 Vipin Warrior P V Vinod R2
12.	Comp App (AT)(CH)(Ins) No. 115/2021& IA No. 211/2021	Peninsular Traders Vs Hindustan News Print Ltd &anr <b>With</b>	Sandeep Gopalakrishnan	ShivshankarR.Panicker R1 Vipin Warrior P V Vinod R2
13.	Comp App (AT)(CH)(Ins) No. 116/2021	Trans Asian Shipping Services P Ltd Vs Hindustan News Print Ltd &anr <b>With</b>	Sandeep Gopalakrishnan	ShivshankarR.Panicker R1 Vipin Warrior P V Vinod R2
14.	Comp App (AT)(CH)(Ins) No. 117/2021& IA No. 212/2021	Creative Trade Links &ors Vs Hindustan News Print Ltd &anr <b>With</b>	Sandeep Gopalakrishnan	ShivshankarR.Panicker R1 Vipin Warrior P V Vinod R2
15.	Comp App (AT)(CH)(Ins) No. 118/2021& IA No. 213/2021	B Ayyappan Nair & others Vs Hindustan News Print Ltd &anr <b>With</b>	Sandeep Gopalakrishnan	ShivshankarR.Panicker R1 Vipin Warrior P V Vinod R2
16.	Comp App (AT)(CH)(Ins) No. 119/2021& IA No. 214/2021	K. J. Mathew &ors Vs Hindustan News Print Ltd &anr <b>With</b>	Sandeep Gopalakrishnan	ShivshankarR.Panicker R1 Vipin Warrior P V Vinod R2
17.	Comp App (AT)(CH)(Ins) No. 120/2021& IA No. 215/2021	A.R. Jayakumar &ors Vs Hindustan News Print Ltd &anr <b>With</b>	Sandeep Gopalakrishnan	ShivshankarR.Panicker R1 Vipin Warrior P V Vinod R2
18.	Comp App (AT)(CH)(Ins) No. 121/2021& IA No. 216/2021	M V Sumon Vs Hindustan News Print Ltd &anr <b>With</b>	Sandeep Gopalakrishnan	ShivshankarR.Panicker R1 Vipin Warrior P V Vinod R2

19.	Comp App (AT)(CH)(Ins) No. 122/2021& IA No. 217/2021	Nitin Dyechem P Ltd Vs Hindustan News Print Ltd &anr <b>With</b>	Sandeep Gopalakrishnan	ShivshankarR.Panicker R1 Vipin Warrior P V Vinod R2
20.	Comp App (AT)(CH)(Ins) No. 123/2021& IA No. 218/2021	K P Ratheesan&ors Vs Hindustan News Print Ltd &anr <b>With</b>	Sandeep Gopalakrishnan	ShivshankarR.Panicker R1 Vipin Warrior P V Vinod R2
21.	Comp App (AT)(CH)(Ins) No. 124/2021& IA No. 219/2021	Travancore Cochin Chemicals Ltd Vs Hindustan News Print Ltd &anr <b>With</b>	Sandeep Gopalakrishnan	ShivshankarR.Panicker R1 Vipin Warrior P V Vinod R2
22.	Comp App (AT)(CH)(Ins) No. 267/2021& IA No. 582/2021	Balaji Transports V Hindustan Newsprint Ltd &Anr <b>With</b>	Sandeep Gopalakrishnan	ShivshankarR.Panicker R1 R2 Served 06/12/2021
23.	Comp. App (AT)(CH)(Ins) No. 283/2021 (IA No. 607/2021)	V. Chandran V Hindustan Newsprint Ltd & 2 Ors <b>With</b>	Sandeep Gopalakrishnan	ShivshankarR.Panicker R1 R2 Served 23/12/2021 R3 Served 24/12/2021
24.	Comp App (AT)(CH)(Ins) No. 202/2021& IA No. 406/2021	V K Vijayappan& 5 Ors V Hindustan Newsprint &Anr	Firm Resolve Law Office	ShivshankarR.Panicker R1 Vipin Warrior P V Vinod R2
25.	TA No.57 /2021 (Comp App (AT) (Ins) No. 460/2020)	V N Commercial Corporation V Srinivasan Resolution Professional &Ors	Ashih Rana	Dhurga Prasad -R1 Snigdha Singh -R2 Ravi Kumar -R3
26.	Comp App (AT)(CH)(Ins) No. 177/2021 & IA No. 361/2021	Southern Power Distribution Company of Telangana Ltd V Kalbakolanu Murali Krishna Prasad RP of Vaksh Steel P Ltd & 2 ors	Adtihya Reddy	Sandhya Rani R1 Suryanarayana R2 Shabeer R3

Copy to:

By the order of Hon'ble Member (J)  
(Chennai Bench)

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